



Government of Jammu and Kashmir,
Transport Department,
Civil Secretariat, Srinagar/Jammu

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Notification

Srinagar, the 27th June of 2016

SRO 200 .- In exercise of the powers conferred by section 68 of the Motor Vehicles Act, 1988 (59 of 1988), the Government of Jammu and Kashmir hereby direct that in notification SRO 458 dated 30.12.2015, for the entry appearing in second column against S.No.3 under heading “State Transport Authority”, the following shall be substituted:-

“Shri Abdul Rahim Rather, Member Legislative Assembly”

By order of the Government of Jammu and Kashmir.

Sd/-

**Raj Kumar Bhagat (IAS)
Secretary to Government
Transport Department**


NO: TR-17/MVD/2015

Dated: 27-06-2016

Copy to the:-

1. Shri Dr. Gagan Bhagat, Hon'ble MLA.
2. Shri Abdul Rahim Rather, Hon'ble MLA.
3. Commissioner/Secretary to Government Department of Law, Justice and Parliamentary Affairs.(w.7.s.c)
4. Transport Commissioner, J&K, Srinagar.
5. Inspector General of Police (Traffic) J&K Srinagar.
6. Jt. Transport Commissioner, J&K, Srinagar.
7. Deputy Commissioner _____
8. Regional Transport Officer, Kashmir/Jammu/Kathua.
9. Special Assistant to Hon'ble Minister of state for Transport (independent charges) for kind information of the Hon'ble Minister.
10. General Manager, Government Press, Srinagar for publication in the Government Gazettee.
11. Private Secretary to the Secretary to Government Transport Department.
12. Stock file/I/C Website transport Department.


(Romesh Kumar Giri)

 Under Secretary to the Government
Transport Department.